

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No: 583/97

Date of Decision: 19.2.1999

Shri Pramod Kumar Gupta Applicant.

Shri G.K. Masand. Advocate for  
Applicant.

Versus

Railway Recruitment Board and others Respondent(s)

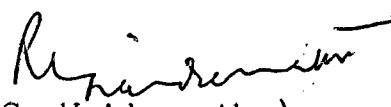
Shri V.S. Masurkar. Advocate for  
Respondent(s)

CORAM:

Hon'ble Shri. Justice R.G. Vaidyanatha, Vice Chairman

Hon'ble Shri. D.S. Baweja, Member (A)

- (1) To be referred to the Reporter or not?
- (2) Whether it needs to be circulated to other Benches of the Tribunal?

  
(R.G. Vaidyanatha)  
Vice Chairman

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH 'GULESTAN' BUILDING NO:6  
PRESCOT ROAD, MUMBAI:1

Original Application No. 583/97

Friday the 19th day of February 1999.

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman  
Hon'ble Shri D.S.Baweja, Member (A)

Pramod Kumar Gupta  
residing at 429/3 Out side  
Bada Caon Gate,  
Master Colony, Jhansi.

... Applicant.

By Advocate Shri G.K.Masand.

V/s.

Railway Recruitment Board  
Bombay Central Mumbai

Chief Personnel Officer  
Western Railway,  
Churchgate, Mumbai.

Union of India through  
The General Manager,  
Western Railway,  
Churchgate, Mumbai.

... Respondents

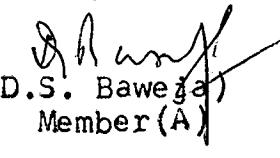
By Advocate Shri V.S.Masurkar.

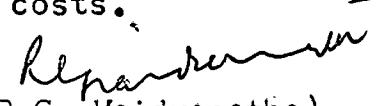
ORDER (ORAL)

( Per Shri Justice R.G.Vaidyanatha, Vice Chairman )

In view of the facts mentioned in para 5, 6 and 7 of the additional reply dated 11.1.1999, nothing survives in the present O.A. However the applicant has sufficient materials to show that he had appeared in the examination held on 10.12.1995. Liberty to the applicant to make representation to the administration seeking proper relief. If such a representation is made, the administration to consider the same and pass appropriate orders according to law. If any adverse ~~order~~ is passed by the administration the applicant can challenge the same ~~according to law~~.

With the above observations the O.A. is disposed of. No order as to costs.

  
(D.S. Baweja)  
Member (A)

  
(R.G. Vaidyanatha)  
Vice Chairman